GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:252 ANSWERED ON:22.07.2015 Talks with Pakistan and China Kaswan Shri Rahul

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the round of talks held with Pakistan and China on various issues during the last three years as on date, year-wise along with the details thereof:
- (b) whether agreements/mutual consensus made are being complied with by Pakistan and China in letter and spirit;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether Pakistan has invited India for dialogue to resolve the issue of Kashmir and if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) Interactions with China and Pakistan take place in a manner consistent with India's national interests. Details of the main official and political level interactions with Pakistan, in the last three years are annexed.

During the visit of President of People's Republic of China H.E. Mr. Xi Jinping to India in September 2014, India and China agreed to build a closer developmental partnership and make it a core component of bilateral relations. India and China have common interests on several multilateral issues of global importance like climate change, WTO, reform of the international financial institutions etc, this is reflected in close cooperation and coordination between the two sides within the BRICS, G-20 and other fora. Both sides also recognize that the maintenance of peace and tranquility on the borders is an important guarantor for the development and growth of the bilateral relationship between both countries.

Under the Simla Agreement and the Lahore Declaration India and Pakistan have committed themselves to building peaceful and cooperative ties, and to address outstanding issues through a peaceful bilateral dialogue. India has consistently conveyed to Pakistan that a meaningful dialogue requires an environment free from terrorism and violence. While efforts to establish good neighbourly ties will continue Government is resolute in taking all necessary steps to ensure the security of the nation and the safety of our citizens.

(d) & (e) The entire State of Jammu and Kashmir is an integral part of the Indian Union. A part of the territory of the state is under the forcible and illegal occupation of Pakistan. India has consistently called upon Pakistan to resolve all issues through a peaceful bilateral dialogue as envisaged under the Simla Agreement and Lahore Declaration, and has underscored that a meaningful dialogue will necessarily require an environment free from terror and violence.